

jigging, (iv) mesh size regulation for fishing, (v) enforcing adoption of square mesh at cod end of the trawl nets, (vi) enforcing the uniform ban on fishing during monsoon period etc.

(e) The estimated fish production in the country during the year 2019-20 is 15 million metric-tonnes.

Assistance to fishermen

39. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

(a) the schemes provided by Government for poor fishermen who do not have their own fishing boats;

(b) the other schemes of Government to provide sustainable livelihood to poor fishermen; and

(c) the financial help provided by Government to such fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying is implementing a Central Plan Scheme on 'Blue Revolution: Integrated Development and Management of Fisheries' with 'National Scheme of Welfare of Fishermen' as one of the components. The National Scheme of Welfare of Fishermen provides financial assistance to fishers during the lean fishing season/fishing ban period especially for fishermen who do not have their own fishing boats. In addition, financial assistance is provided for construction of houses for fishers and creation of other basic amenities such as drinking water facility and community halls. Besides, insurance for fishers is also provided under the scheme.

(b) The scheme also aims for an integrated development and management of the fisheries sector covering inland fisheries, aquaculture, marine fisheries, mariculture, cage/pen culture and creation of fisheries infrastructure through central financial assistance towards sustainable livelihood to fishermen. The scheme has various broad components namely: (i) Development of Inland Fisheries and Aquaculture, (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations, (iii) National Fisheries Development Board (NFDB) and its activities, (iv) National Scheme of Welfare of Fishermen, (v) Strengthening of Database and Geographical Information System of the Fisheries Sector and (vi) Monitoring, Control and Surveillance (MCS) and other need based interventions.

(c) The central financial assistance is provided to the State Governments/UTs for onward transfer to the eligible fishermen as per the provisions of the Central Plan Scheme. The details of financial assistance provided by the DoF during last five years under the

three components of the scheme namely: (i) National Scheme of Welfare of Fishermen, (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations, and (iii) National Fisheries Development Board which have direct bearing on the livelihood activities of fishermen are given below:—

(₹ in lakh)

Financial Year	2014-15	2015-16	2016-17	2017-18	2018-19
Amount released	5595.15	6500.86	5143.76	3779.44	8177.92

Decline in indigenous cattle and buffaloes

40. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether Government is aware of the fact that the population of indigenous cattle and buffaloes has declined while cross-bred cattle population has increased;
- (b) if so, the details thereof;
- (c) whether Government has taken any initiative with special focus on ‘ Ongole’ and ‘ Punganur’ cattle breeds which are native to Andhra Pradesh;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI GIRIRAJ SINGH): (a) and (b) The total population of indigenous cattle has declined from 166.01 million in 2007 to 151.2 million in 2012 whereas the total population of buffaloes has increased from 105.3 million in 2007 to 108.7 million in 2012. The population of cross-bred cattle has increased from 33.06 million in 2007 to 39.73 million in 2012.

(c) to (e) In order to compliment and supplement the efforts made by the States for development and conservation of indigenous breeds including Ongole and Punganur breeds of Andhra Pradesh, Government of India has been implementing following schemes:—

- (i) Rashtriya Gokul Mission
- (ii) Central Herd Registration Scheme
- (iii) Central Cattle Breeding Farms
- (iv) Central Frozen Semen Production and Training Institute

Under the Rashtriya Gokul Mission funds have been released to the State for